

नई दिल्ली द्वारा नौकरियों के लिए विदेश भेजे जा रहे उड़ीसा के गरीब श्रमिकों को चालू वर्ष के दौरान उत्प्रवास प्रमाण पत्र नहीं दिये गये हैं ; और

(ख) यदि उक्त भाग (क) का उत्तर 'हाँ' हो तो उसके क्या कारण हैं तथा किन संगत नियमों के अंतर्गत मंत्रालय ने उन्हें उत्प्रवास प्रमाण पत्र नहीं दिये हैं ?

भ्रम मंत्रालय के राज्यमंत्री (श्री पी० ए० संगमा) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Foreign Funds

2170. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the institutions namely Vidushak Karkhana, Shahdol, Madhya Pradesh, Social Action for Rural and Tribal Inhabitants of India (Sarthi), Panchmatal District, Gujarat; Vivekananda Adivasi Kalyan Samiti, Village Chantyagara, Bankura District, West Bengal and Sewa, Ahmedabad have been receiving foreign contributions under the Foreign Contribution (Regulation) Act, 1976 during the period 1981 to 1984.

(b) if so, the amount received by these institutions, year-wise; and

(c) the countries from where the funds have originated and the names of the organisations who have contributed to the funds?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) Sewa, Ahmedabad has reported the receipt of foreign contribution under the Foreign Contribution (Regulation) Act, 1976 during the period from 1981 to 1984,

Vidushak Karkhana, Shahdol, Madhya Pradesh Social Action for Rural and Tribal Inhabitants of India (Sarthi), Panchmatal District, Gujarat; Vivekananda Adivasi Kalyan Samati, Village Chantyagara, Bankura District, West Bengal have not reported the receipt of contributions during the above period.

(b) and (c) Information is annexed. [See Appendix CXLI, Annexure No. 99].

Foreign Funds received by various Organisations

2171. SHRI SAMAR MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the total amount of foreign funds which have been received by various organisations under the Foreign Contribution (Regulation) Act, 1976 in the years 1983 and 1984; and

(b) what is the break-up of these amounts from each foreign country?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) According to the information available with us regarding foreign funds received by various organisations under the Foreign Contribution (Regulation) Act, 1976 following amounts were received in the country in the years 1983 and 1984:

1983...Rs. 264.22 crores.

1984...Rs. 253.98 crores.

(b) Information is annexed. [See Appendix CXLI, Annexure No. 100].

Fixing of Cardamom Price

2172. SHRI R. T. GOPALAN: Will the Minister of COMMERCE be pleased to state: